

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Miscellaneous Application No. 364 of 2013 in
Original Application No. 117 of 2013
&
Original Application No. 117 of 2013

Thursday, this the 4th day of April, 2013

CORAM:

Hon'ble Mr. Justice P.R. Raman, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member

R. Radhamony, Post Woman, GPO, Thiruvananthapuram – 695 001,
 Residing at Lekha Bhavan, Vellaloor PO.,
 Kilimanur, Thiruvananthapuram - 695 601. **Applicant**

(By Advocate – Mr. Vishnu S. Chempazhanthiyil)

V e r s u s

1. The Senior Superintendent of Post Offices, Thiruvananthapuram North Postal Division, Thiruvananthapuram – 695 001.
2. Union of India, represented by its the Chief Postmaster General, Kerala Circle, Thiruvananthapuram – 695 033. **Respondents**

(By Advocate – Mr. Sunil Jacob Jose, SCGSC)

This application having been heard on 04.04.2013, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Mr. Justice P.R. Raman, Judicial Member-

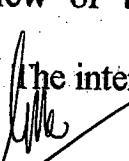
Miscellaneous Application No. 364 of 2013 has been filed bringing to the notice of this Tribunal the subsequent development that the applicant has been selected in the drop out vacancy of one Anilkumar. Prayer is for a direction to direct the respondents to depute the applicant for training. Five vacancies were notified for LGO examination for the year 2011. Five candidates were declared passed as per Annexure A2. The applicant was in the 6th position. The candidate at serial No. 4 Anilkumar who was declared to have passed the LGO



examination for the year 2011, was accommodated against the vacancy for the year 2010. As a result one vacancy for the year 2011 arose and the applicant being the 6th candidate is stated to be entitled to be considered as the 6th person in the unreserved category. The prayer made in the OA is to direct the respondents to consider the applicant as against the vacancy of 2011 vacated by Anilkumar upon he being declared having passed the LGO examination for the year 2010 and being posted in the vacancy of the year 2010.

2. As we notice that by Annexure A7 produced along with the present MA Radhamony the applicant herein has been selected for appointment as Postal Assistant on the basis of limited departmental competitive examination of lower grade officers for promotion to the cadre of Postal Assistant held on 16.10.2011. It is mentioned that Radhamony was selected against the drop out from the select list dated 10.2.2012 viz. Anil Kumar who has been promoted to the vacancy for the year 2010 based on the judgment in OA No. 315 of 2011. Thus the prayer sought for in the OA has been granted by Annexure A7. Nothing further remains for consideration.

3. In view of the above, the Original Application itself has become infructuous. The interim order dated 8.2.2013 stands vacated. No costs.


(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER

“SA”


(JUSTICE P.R. RAMAN)
JUDICIAL MEMBER